

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-517

Appeal No.-209/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 3 (1)

....Applicant

Vs.

ROC (M/s. Astute Homes Pvt. Ltd.)

.....Respondent

SECTION

U/s 252

Order delivered on 17.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Sanjay Kumar, Ms. Easha

For the Respondent :

ORDER

Proxy Counsel for the Income Tax Department is present and prayed for grant of further time for making substituted service of notices(through paper publication). Four weeks time is granted. List the matter on **02.03.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)